

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

ALLAHABAD THIS THE 12<sup>TH</sup> DAY OF NOVEMBER, 2018

PRESENT:

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**  
**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

ORIGINAL APPLICATION NO. 330/00021 OF 2016

Anoop Narain Shukla, S/o Late G.N. Shukla, Senior Accountant, P.No.D/1779, In the office of Accountant General (A&E)-I, U.P., Allahabad. R/o 1448, Kidwai nagar, Allahpur, Allahabad.

.....Applicant

By Adv. : Sri Saumya Mandhayan (Not Present)  
Sri S.J. Ishtique (Not Present)

Versus

Comptroller & Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi and others

.....Respondents

By Adv:- Shri A.K. Sinha (Not Present)

O R D E R

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for rival parties.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

**(MOHD. JAMSHED)**  
**Member-A**

**(JUSTICE BHARAT BHUSHAN)**  
**Member-J**

**/Neelam/**